## **National Company Law Tribunal** Allahabad Bench

CP N0.22/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. S

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act,2013

SI. NO.

Name Designation

Representation

1. Siddharth Singhal Advocate letitioner Simphale 2. Raghan Du Garg Advocate Respondents Raghan Very

- That roll ( alternation

## Order dated 09.03.2017 CP NO.22/ND/2013

Parties are represented by their respective counsel and they seek time for argument in Company Application no 25/2016. Therefore case is adjourned for hearing on 07.04.2017.

Date-09-03-2017

Shri H.P Chaturvedi (Member Judicial)